

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NOS. 1785 & 1784 OF 2019

**IN
DFR NO. 2271 OF 2019**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Association of Approved and Classified Hotels of Kerala ... Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. James P.Thomas

ORDER

Issue notice on the main appeal as well as on the I.A. Nos. 1785 of 2019 (Appl. for leave to file the appeal) and IA No. 1784 of 2019 (Appl. for condonation of delay) to the Respondents returnable on 30.10.2019. Dasti, in addition, is permitted.

List the matter on **30.10.2019.**

**(S.D. Dubey)
Technical Member**

kt/mkj

**(Justice Manjula Chellur)
Chairperson**